

Central Administrative Tribunal Principal Bench

C.P. No. 85 of 2002 IN O.A. No. 2623 of 2001

New Delhi, dated this the 29th April, 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE MR. SHANKER RAJU, MEMBER (J)

VERSUS

- Dr. Punjab Singh
 D.G.I.C.A.R., Krishi Bhawan,
 New Delhi.

ORDER (ORAL)

S.R. ADIGE, VC (A)

Heard both sides.

Shri Chittaranjan Hatti, counsel for applicant states that applicant has taken back in service. Nothing survives in the CP. CP dropped. Notices are discharged.

S. Rum (Shanker Raju) Member (J)

(S.R. Adige) Vice Chairman (A)

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